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**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :  
PETITION NUMBER : CP/31/2017  
NAME OF THE PETITIONER(S) : M. MUTHUKARUPPAN  
NAME OF THE RESPONDENT(S) : MADRAS RACE CLUB  
UNDER SECTION : 97 OF COMPANIES ACT 2013**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1.	R. JAWAHARLAL	Adv. for Petitioner	R. Jawaharlal.
2.	Paritra Venkateswaran	Adv. for Respondent	Paritra

(Led by Mr. R. Murari)  
- Senior Counsel

**ORDER**

Shri R Jawaharlal, counsel for petitioner present. Shri R Murari, senior counsel for respondents present. He filed a counter and furnished a copy of the same to the other side. He stated that the matter is sub judice before the Hon'ble High Court of Madras on the issues that have been raised in the petition. Therefore, there is a requirement to wait for the order of the High Court and accordingly the matter is adjourned. Put up on 12.06.2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)